

CENTRAL ADMINISTRATIVE TRIBUNAL
PATNA BENCH, PATNA
OA No. 148 of 206

Patna, dated the 20th March, 2006

CORAM: The Hon'ble Ms. S. Srivastava, M[J]

Sujeet Kumar Gupta .. Applicant

None for the applicant

versus

The Union of India & others .. Respondents

By Advocate: Shri .A.A. Khan

O R D E R

S. Srivastava, Member[J]:

✓ have ✓

Defects, as pointed out by the Registry, ^{not yet been} removed. In view of the order dated 2.3.2006, ^{the} OA stands dismissed


[S. Srivastava]
Member[J]

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